

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4644
ANSWERED ON:22.12.2014
RAILWAY REGULATORY AUTHORITY
Patil Shri Shivaji Adhalrao

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Expert Group on Railways has recommended that the Railways should function on commercial lines;
- (b) if so, whether the Government has any proposal to corporatise Railways to achieve the objects if so, the details thereof;
- (c) whether the Expert Group on Railways has also recommended to set up a Railway Regulatory Authority;
- (d) if so, the details thereof; and
- (e) the steps taken by the Railways in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

- (a): Yes, Madam. The Expert Group on Policy imperatives for re-invention and growth headed by Sh. Rakesh Mohan (2001) had recommended functioning of Indian Railways on commercial lines.
- (b): No such proposal has been approved at present.
- (c): The Expert Group on Policy imperatives for re-invention and growth headed by Sh. Rakesh Mohan (2001) as well as Expert Group on Modernization of Indian Railways headed by Sh. Sam Pitroda (2012) have recommended setting up a Railways Tariff Regulatory Authority.
- (d) & (e): Government had issued a resolution for setting up of Railway Tariff Regulatory Authority (RTA) in January 2014. A committee headed by Dr. Bibek Debroy has been constituted, which will, inter-alia, examine and suggest modalities for implementing the cabinet decision on setting up a Rail Tariff Authority and give recommendations. The recommendations of the Committee are expected by August 2015.